

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6548

ANSWERED ON:06.05.2015

REPRESENTATIONS OF WOMEN IN BOARD OF DIRECTORS

Chavan Shri Ashok Shankarrao;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether companies running metro rail projects in the country including in Delhi, Chennai, Bangalore, Jaipur, Kochi and Hyderabad are required to appoint atleast one women as director in their board of directors to comply with the norms of the Companies Act;

(b) if so, the details thereof; and

(c) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Yes, Madam.

(b)&(c): The Metro Rail Companies implementing Metro Rail Projects in Delhi, Chennai, Bangalore, Jaipur (State owned Undertaking), Hyderabad (Public Private Partnership mode), Mumbai (Line-3), Ahmedabad and Nagpur have woman Director(s) in their Board of Directors (BoDs). Kochi Metro Rail Limited does not have a woman Director presently in its BoD.